

HIGH COURT OF TRIPURA
AGARTALA

MEMORANDUM

No. F.6 (21)-HC/Vol-I/2018/.....¹¹⁰⁶⁸

Dated- Agartala, the 4th July, 2018

Refer to the DNIT No. F.6 (21)-HC/2018/HW-05 dated 07.06.2018 in connection with eTender no. 2018_HC_1188_1 dated 07.06.2018, for SUPPLY, TESTING, INSTALLATION AND MAINTENANCE OF RACK SERVER AND PEDESTAL SERVER under Phase-II of the e-Courts Project.

This is to inform to all concerned that technical bid of the following bidder against aforesaid tender have been accepted by the Department.

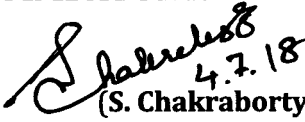
Name of the bidder:

BLOOM ELECTRONICS PRIVATE LIMITED, COIMBATORE.

Now the financial bid in respect of their tender vide aforesaid DNIT will be opened online in the website of <http://tripuratenders.gov.in> on 04/07/2018 at 17:00 hrs.

To,

BLOOM ELECTRONICS PRIVATE LIMITED, COIMBATORE.

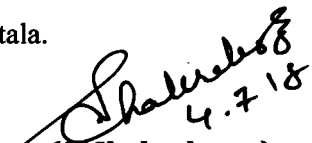

(S. Chakraborty)
I/C Registrar (Admn. P & M)
High Court of Tripura
Agartala

F.6 (21)-HC/Vol-I/2018/.....¹¹⁰⁶⁹⁻⁷⁴

dated-04-07-2018

Copy forwarded for information to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
3. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
4. The Registrar (Judicial), High Court of Tripura, Agartala.
5. The Registrar (Admn., P & M), High Court of Tripura, Agartala.
6. The Dy. Registrar (Judl.)-cum-CPC, High Court of Tripura, Agartala.


(S. Chakraborty)
I/C Registrar (Admn. P & M)
High Court of Tripura
Agartala